GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 2854 TO BE ANSWERED ON 03.08.2022

ELECTRIFICATION WORK IN SATARA DISTRICT

2854. SHRI SHRINIWAS PATIL:

Will the Minister of RAILWAYS be pleased to state:

- (a) the current status of the Pune-Miraj-Londha railway line doubling and electrification work in Satara district of Maharashtra;
- (b) the details of the total area of land acquisition completed till date and pending in Satara district for the above project; and
- (c) the details of the total amount of compensation paid till date and the amount still pending for payment?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 2854 BY SHRI SHRINIWAS PATIL TO BE ANSWERED IN LOK SABHA ON 03.08.2022 REGARDING ELECTRIFICATION WORK IN SATARA DISTRICT

(a): Pune - Miraj - Londa (466 km) doubling project has been sanctioned in 2015-16. 293 km falls in Maharashtra and 173 km in Karnataka. Anticipated cost of the project is ₹4028 crore. An expenditure of ₹2317 crore has been incurred upto March, 2022 and an outlay of ₹1567 crore has been provided for 2022-23.

So far, total 181 km doubling has been completed. Work has been taken up in remaining section in available land.

Electrification of the existing line of Pune-Miraj section has been completed. Electrification of 2nd line is linked with the doubling work in the section and shall be electrified accordingly. In Miraj-Londa section, electrification of Ghataprabha-Kudachi section has been completed. Electrification works are under different stages of execution in balance section along with doubling.

- (b): Total private land involved in Satara district is 85.84 Hectares, out of which 44.48 Hectares of private land have been acquired till date. Land acquisition of balance 41.36 Hectares (private land) has been taken up. No acquisition of Government and forest land is involved in Satara district.
- (c): Total amount of compensation paid in Satara district is ₹71.74 crore. Further, there is no demand of compensation amount from district authorities/State Government at present. Further, whatever compensation amount is asked by the revenue authorities of Satara district, the same will be deposited by the Railways.
